

2 CP/79/CHE/2021

ORDER

Petitioner is represented by Ld. Counsel Mr. S.Sathiyarayanan.

Respondent has already been set ex-parte.

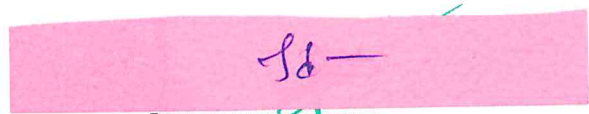
Heard.

Ld. Counsel for the Petitioner is directed to file written synopsis giving gist of the matter and relevant case laws.

List the petition on **03.01.2024** for hearing.



**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**



**[SANJIV JAIN]
MEMBER (JUDICIAL)**

MS